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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ EX.P. 58/2015, EX.APPL.(OS) 161/2015, 763/2015, 1186-
1187/2015, 158/2016, 277/2016, 286/2016, 868/2016, 136-137/2017
VITOL S.A.

..... Decree Holder
Through : Mr.Arvind Kumar Gupta,
Ms.Damayanti Sen and Mr.Aditya
Krishnamurthi, Advs.

versus

ASIAN NATURAL RESOURCES (INDIA) LIMITED

..... Judgement Debtor
Through : Mr.Abhimanyu Bhandari, Ms.Kartika
Sharma and Mr.Cheitanya Madan,
Advs.
Mr.Rajiv Kapur, Adv.
Mr.Chinmoy Pradep Sharma,
Mr.Shailesh Kumar Sinha and
Mr.Yadavendra, Advs.

CORAM:
HON'BLE MR. JUSTICE YOGESH KHANNA

ORDER
% **21.11.2017**

List on 18th January, 2018.

YOGESH KHANNA, J

NOVEMBER 21, 2017
VLD